

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:4454  
ANSWERED ON:08.08.2014  
AIIMS LIKE INSTITUTES  
Chowdhury Shri Adhir Ranjan

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the criteria being followed for setting up of All India Institute of Medical Sciences (AIIMS) like institutes in various States in the country;
- (b) whether the Government has proposed to set up an AIIMS like institute in Raiganj, Uttar Dinajpur, West Bengal and if so, the details thereof and the latest position in this regard;
- (c) whether the proposed site at Raiganj is suitable for setting up the institute;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the time by which construction is likely to be started?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

(a) to (e): AIIMS are set up under Pradhan Mantri Swasthya Surksha Yojna (PMSSY) which aims at correcting the imbalances in availability of affordable / reliable tertiary level health care and to augment facilities for quality medical education in the underserved States. Under Phase-I of PMSSY, six AIIMS located at Bhopal, Bhubaneswar, Jodhpur, Patna, Raipur and Rishikesh have been set up. Under Phase-II of PMSSY, two AIIMS one each in Uttar Pradesh and West Bengal have been approved. AIIMS, Rae Bareilly is under construction. AIIMS of West Bengal has been decided for setting up at Kalyani. Under the Phase-IV of PMSSY, Government of India plans to set up one AIIMS in each State in a phased manner. The Ministry of Health & Family Welfare has requested the Chief Ministers of different States to identify three or four suitable locations for setting up of new AIIMS. Approximately 200 acres of land at a location is required for establishment of one AIIMS-type Super-Speciality Hospital-cum-Teaching Institution. The location should have road connectivity, availability of water and electricity. The State Government has to undertake to provide, free of cost land and other required infrastructure such as suitable road connection, sufficient water supply, electricity connection of required load and regulatory/statutory clearances for the purpose.